

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P.(S) No. 4939 of 2016**

Ashok Prasad Sah ..... Petitioner  
Versus  
State of Jharkhand & Others ..... Respondents

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**CORAM : HON'BLE MR. JUSTICE DR. S.N. PATHAK**  
(Through Video Conferencing)

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For the Petitioner : Mr. A.K. Sahani, Advocate  
For the Respondent-State : Mr. Mithilesh Singh, GA  
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19/09.09.2021 As prayed, put up this case next week.

**(Dr. S. N. Pathak, J.)**